

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 19
CP. No. 173/241-242/PB/2019

IN THE MATTER OF:

Emaar Holding II	...	Applicant/Petitioner
Vs		
Emaar MGF Land Limited	...	Respondent

Order under Section 241-242 of the Companies Act, 2013.

Order delivered on 18.07.2024

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant	:
For Respondent	:

ORDER

Renotified to **25.07.2024.**

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(KAMAL SULTANPURI)
JOINT REGISTRAR